

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 1364
TO BE ANSWERED ON TUESDAY, AUGUST 1, 2023
SRAVANA 10, 1945 (SAKA)

Disinvestment targets

1364. Shri Jose K. Mani :

Will the Minister of FINANCE be pleased to state:

- (a) the details regarding the disinvestment targets set and the actual disinvestment achieved by Government during the last five financial years;
- (b) the details of the disinvestment target set by Government for the financial year 2023-24;
- (c) whether Government has any plans to disinvest any profit making PSUs to achieve its disinvestment targets for the financial year 2023-24; and
- (d) if so, the details thereof and whether Government has any plans to reconsider its decision to disinvest profit making PSUs?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(DR. BHAGWAT KISHANRAO KARAD)

(a) : The details of disinvestment targets (Revised Estimate) and actual disinvestment achieved by the Government during the last five financial years is given as under:

Year	Disinvestment Target (Revised Estimate) (Rs crore)	Actual amount realised (Rs crore)
2018-19	80,000	84,972
2019-20	65,000	50,300
2020-21	32,000	32,886
2021-22	78,000	13,534
2022-23	50,000	35,294

(b): The Budget Estimate for disinvestment receipts in financial year 2023-24 has been kept at Rs.51, 000 crore.

(c) & (d): Disinvestment is an ongoing process, and execution/completion of specific transactions hinges upon market conditions, domestic and global economic outlook, geopolitical factors, investor interest and administrative feasibility. Profit /loss is not among the relevant criteria for privatization/disinvestment. Minority stake sales in various PSEs are carried out based on investor interest and market conditions as per SEBI approved methods and norms. The policy on strategic disinvestment/privatization is based on the economic principle that Government should discontinue in sectors, where competitive markets have come of age and economic potential of such entities may be better discovered in the hands of strategic investor due to various factors such as infusion of capital, technological upgradation and efficient management practices. The strategic disinvestment/privatization is carried out through an open, transparent and competitive bidding process.
